

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A.No.845/2004

Tuesday, this the 6th day of April, 2004

Hon'ble Shri Justice V. S. Aggarwal, Chairman
Hon'ble Shri S. K. Naik, Member (A)

P.D. Padmanabhan
s/o Sh. K.R.Dorawami Iyer
r/o B-708, Sarojni Nagar,
New Delhi

..Applicant

(By Advocate: Shri Yogesh Sharma)

Versus

1. Union of India through
the Secretary
Ministry of Civil Aviation
New Delhi

2. The Director General
Directorate General of Civil Aviation
Opp. Safdarjung Airport, New Delhi

..Respondents

O R D E R (ORAL)

Justice V.S. Aggarwal:

Learned counsel for applicant does not press the present petition and states that he would seek his redressal in law after his representation is decided.

2. Allowed as prayed. Subject to aforesaid, dismissed as withdrawn.

baik
(S. K. Naik)
Member (A)

/sunil/

Ag
(V.S. Aggarwal)
Chairman